

IN THE COURT OF SMALL CAUSES AT MUMBAI

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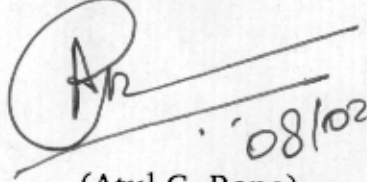
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COURT OF SMALL CAUSES

Date :- 08th February, 2021




(Atul G. Rane)
Addl. Registrar

IN THE COURT OF SMALL CAUSES AT MUMBAI
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LIST OF READY COPIES
PERIOD FROM 01.02.2021 to 06.02.2021

SR. NO.	MEMO NO.	SUIT NO.	PARTY'S NAME	COURT NO.	READY DATE
1	94	RAD 1129/2003	NARENDRA POWLE	24	01/02/2021
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5	180	RAE 1331/2010	J M CHODANKAR	19	01/02/2021
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7	182	MARJI APPLN 354/16 IN RAE&R 4246/88	SANDEEP A BHAGWAT	13	01/02/2021
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10	228	RAE 331/2012	ANAND JHADAV	9	01/02/2021
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14	423	RAD 758/1996	AKASH SAJJAN	35	01/02/2021
15	485	APPEAL 423/10 IN RAE 677/95	S. N. KADAM	3	01/02/2021
16	490	APPEAL 423/14 IN RAE 334/02	M. J. VIRJEE	3	01/02/2021
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19	518	RAE 1887/2013	HEENA D ABHYANKAR	15	01/02/2021
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22	4516	RAE&R 1268/2007	J P PATEL	13	01/02/2021
23	5236	RAD 444/2013	AJIT KOCHARKAR	25	01/02/2021
24	37	RAE 259/272/1986	S J GHATGE	24	02/02/2021
25	72	LE/C 259/272/1986	ANU KHANNA	24	02/02/2021
26	124	RAE 1047/2004	P K SHETY	20	02/02/2021
27	153	RAE 935/1478/2007	RANJANA PARIKH	19	02/02/2021
28	154	RAE 947/1496/2007	RANJANA PARIKH	19	02/02/2021
29	155	RAE 936/1479/2007	RANJANA PARIKH	19	02/02/2021
30	156	TER 159/181/2007	RANJANA PARIKH	19	02/02/2021

31	157	RAE 557/2013	RANJANA PARIKH	13	02/02/2021
32	245	APPEAL 392/15 IN RAE/R 1549/07	A. L. GAJARIA	3	02/02/2021
33	246	APPEAL 392/15 IN RAE/R 1549/07	ARUN GAJARIA	3	02/02/2021
34	247	APPEAL 392/15 IN RAE/R 1549/07	ARUN GAJARIA	3	02/02/2021
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88	427	REVISION 07/2020 IN RAE/R 542/14	J. S. SINGH	5	03/02/2021
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94	476	APPEAL 291/2010 IN TE/R 292/313/2002	S. C. DHURI	3	03/02/2021
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173	648	RAE 135/19	D J PANCHRATNA	7	05/02/2021
174	2531	MARJI 357/18 IN RAE/R 312/84	B. R. DALAL	3	05/02/2021
175	4277	RAE/R 1188/1995	D. J. SAROJ	38	05/12/2021
176	196	RAER 3474/1990	BIJAL A CHOWLER	22	06/02/2021
177	217	RAE 1641/2015	SNEHAL MODI	22	06/02/2021
178	249	RAE&R 1926/2008	RAJESHCHANDRA N BHANDARI	14	06/02/2021
179	334	RAE&R 2086/2008	RANJANA PARIKH	13	06/02/2021
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181	390	OBST NT 983/2009 IN R/R 1260/4001/87	A B MANTRI	17	06/02/2021
182	393	EXE APPLN 424/2 010 IN LE&C 280/08	MANGESH K MHATRE	13	06/02/2021
183	432	RAE 24/14	LEGAL & ASSOC	7	06/02/2021
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186	446	RAE 73/2021	R P SINGH	23	06/02/2021
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